

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Karaikal Port Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/85(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/362(CHE)/2023; IA/363(CHE)/2023

ORDER

The RP is led by the Ld. Senior Counsel Mr. E.Omprakash and the Resolution Applicant is led by the Ld. Senior Counsel Mr. P.S.Raman through video conferencing mode.

Due to poor video and audio connectivity issue, we are unable to hear the matter.

List the matter on **15.03.2023** for further hearing.

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**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

MS

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**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**